

Annexure- 3

Name of the corporate debtor: Dolphin Offshore Shipping Limited; Date of commencement of CIRP:06/07/2023 (Copy of the order received on 11/07/2023) ; List of creditors as on: 25/04/2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Raj Radhe Finance Limited		25-07-2023	1,20,02,43,067	1,20,02,43,067	Secured	1,20,02,43,067	The Guarantees cover the whole outstanding dues	NA	100%	NA	NA	-	-	Claim against gurantee issued in favour of M/s Dolphin Offshore Enterprises (I) Limited by Corporate Debtor against mortgage/hypothecation of assets of corporate debtor. Present financial creditor has filed claim through assignment of debt from state bank of india vide assignment agreement dated 7th February 2023
Total				1,20,02,43,067	1,20,02,43,067					100.00%					